

Email

Judicial Section

ORDER passed in Original Application No. 502/2024

From : Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in> Fri, May 10, 2024 11:20 AM
Subject : ORDER passed in Original Application No. 502/2024 2 attachments
To : Sh. RAJA CHATTERJEE Registrar <registrarngt-kolkata@gov.in>, Judicial Section <ngtjudicial-kolkata@gov.in>
Cc : ranchijspcb@gmail.com
Reply To : Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>

Respected Sir/Madam,

I am directed to forward a copy of the **Petition & Order dated 07/05/2024 passed in Original Application No. 502/2024 News item titled "fxfjMhg ldjh unh ls gj jkst gksrk gS ckyw dk voS/k mBko] Nkis ekjh ds nkSjku nks V*sDVj tCr**.** appearing in News Wing dated 29.02.2024 . for your kind perusal & necessary action.

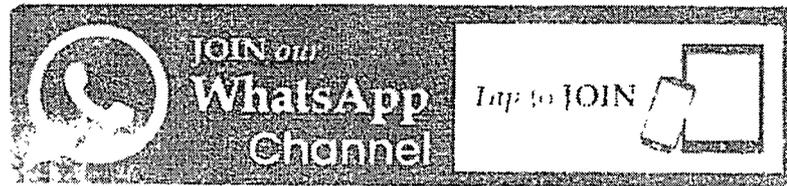
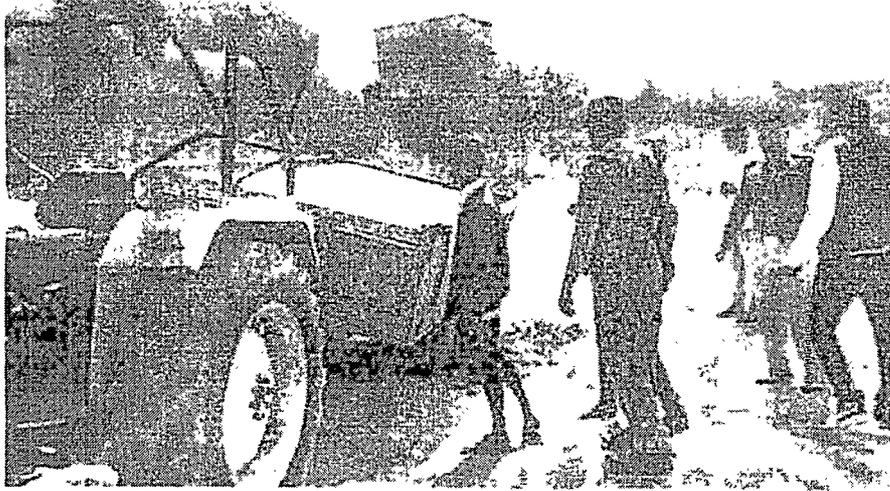
REGARDS
CONSULTANT (Judicial)
⌘ (N.G.T.)(P.B.) ⌘ New Delhi ⌘



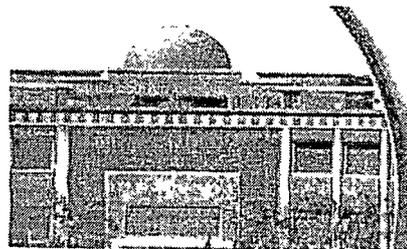
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- OA NO 502 of 2024 Suo Motu Giridih Sand Mining.pdf
137 KB
 - News Wing dated 29.02.2024.pdf
150 KB
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गिरिडीह: सकरी नदी से हर रोज होता है बालू का अवैध उठाव, छापेमारी के दौरान दो ट्रैक्टर जब्त

News Wing 29/02/2024



Giridih: गिरिडीह टास्कफोर्स की बैठक होने के बाद गुरुवार को गावां प्रखंड में अवैध बालू के उठाव के खिलाफ गावां प्रशासन ने कड़ा रुख अख्तियार करते हुए कार्रवाई शुरू कर दी है. गावां अंचलाधिकारी अविनाश रंजन के नेतृत्व में पुलिस बल के साथ अवैध बालू उठाव के खिलाफ गावां सकरी नदी में छापेमारी अभियान चलाया गया. सीओ के नेतृत्व में गांवा पुलिस जैसे ही छापेमारी करने के लिए सकरी नदी पहुंचे तो नदी से बालू उठाव कर रहे ट्रैक्टर चालक बालू लोड ट्रैक्टर को लेकर इधर उधर भागने लगे. इस दौरान पुलिस जवानों ने दो ट्रैक्टर को खदेड़कर चालक के साथ पकड़ लिया. हालांकि अन्य ट्रैक्टर चालक वाहन को लेकर भागने में सफल रहे. गावां थाना के आस-पास बहने वाली नदियों से प्रतिदिन सैकड़ों ट्रैक्टर से अवैध बालू का उठाव कर अन्य प्रखंडों में बेचा जा रहा है. नदी से लगातार बालू उठाव होने से नदी की संरचना भी खराब हो रही है. मामले में सीओ अविनाश रंजन ने कहा कि अवैध बालू उठाव को लेकर लगातार शिकायत मिल रही थी, जिसके आधार पर आज कार्रवाई की गई है. कहा कि किसी भी सूत्र पर सकरी नदी से अवैध बालू का उठाव नहीं होने दिया जायेगा.

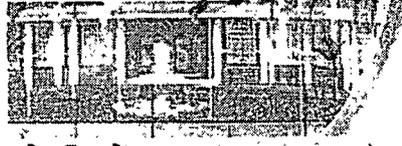


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गिरिडीह: सकरी नदी में हर रोज होता है बालू का अवैध उठाव, चापेवारी के दौरान को ट्रैक्टर बन्ध - ...

<https://newswing.com/illegal-lifting-of-sand/725189/>



पुस्तकालय, गिरिडीह

NUSSERY TO XI

SESSION-2023-24

NH-114A, Motileda, Giridih, Jharkhand
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इसे भी पढ़ें: झारखंड काबनेट में 40 प्रस्ताव पारित, टाना भगतों के परिवारों को 200 यूनिट मासिक निशुल्क बिजली, राज्य कर्मियों की पेंशन योजना में संशोधन

Item No. 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 502/2024

News item titled "गिरिडीह सकरी नदी से हर रोज होता है बालू का अवैध उठाव, छापे मारी के दौरान दो ट्रैक्टर जब्त" appearing in News Wing dated 29.02.2024

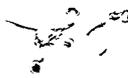
Date of hearing: 07.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Kumar Anurag Singh & Mr. Dev Aaryan, Advs. for JSPCB (Through VC)

ORDER

1. This original application is registered *suo motu* on the basis of the news item titled "गिरिडीह सकरी नदी से हर रोज होता है बालू का अवैध उठाव, छापे मारी के दौरान दो ट्रैक्टर जब्त" appearing in 'News Wing dated' 29.02.2024.
2. The news item relates to alleged illegal sand mining in Giridih District of Jharkhand. As per the news item, the local administration has taken action against illegal sand extraction at Village Prakhand and has committed raid in the vicinity of the Gawan sakari river. At the time of raid, the tractors engaged in illegal loading of sand had tried to escape but they were caught. The news item reveals that everyday hundreds of tractors load illegally extracted sand in an area near the Gawan Police Station and sale it in the other parts, as a result of which the ecology of the river is adversely affected.
3. The news item raises substantial issue relating to compliance of the environmental norms.



4. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.

5. If the illegal sand mining is being done in Gawan Sakari river then the Jharkhand State Pollution Control Board (JSPCB) is required to trace out the persons responsible for the same and take appropriate action for imposition of environmental compensation.

6. Hence, we dispose of the OA directing the Member Secretary, JSPCB to take appropriate action in terms of the observations made above and file action taken report before the Registrar of the Eastern Zonal Bench of the Tribunal. If found necessary, the matter will be listed for consideration before the Bench. Let the original record of the OA be transferred to the Eastern Zonal Bench of the Tribunal.

7. A copy of this order be forwarded to the Member Secretary, JSPCB by e-mail for compliance.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

May 07, 2024
Original Application No. 502/2024
DV